CCP No. 18/2012 in O.A. No. 441/2009

Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Sri S.P. Singh, Member (A)

Sri Praveen Kumar for applicant Sri Deepak Shukla for Sri Rajendra Singh for respondents.

Learned counsel for applicant fairly concedes that substantial compliance has been made. Therefore, this CCP is struck of in full and final satisfaction. Notice stands discharged.

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Member (A)

Member (J)

HLS/-

Carried of solar duked 11-10-12